

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P.No. 112 (ND)/ 15

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.11.2017**

**NAME OF THE COMPANY: Mr. Sandeep Madan & Ors Vs. M/s Brys
Projects Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner:	Mr. Shiv Johar, Advocate Mr. Sandeep Madan, Petitioner		
--	---------------------	-----------------------------------------------------------	--	--

	For the Respondent:	Mr. Kunal Sabharwal, Advocate for R-4		
--	---------------------	---------------------------------------	--	--

ORDER

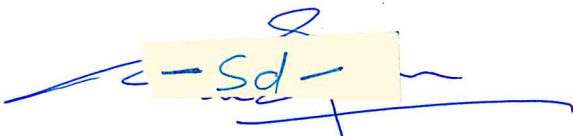
Ld. Counsel for the Petitioner, Mr. Shiv Johar prays for rectification of a typographical error in order dated 17.10.2017, wherein the presence of Mr. Shiv Johar has been shown as appearing for Respondents No.1 to 3. In fact, he was appearing for the Petitioner.

The said correction is made in red today.

An application has been filed by Mr. Shiv Johar, Ld. Counsel for the Petitioner praying for permission to withdraw from the case.

Petitioner Mr. Sandeep Madan is present in court. He has no objection to the counsel being discharged. He further submits that he wants to withdraw the petition.

Petition dismissed as withdrawn.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)